

of every mine to construct thereat a creche, whereas in this mine there are three creches.

Director-General of the Federation of British Industries

1722. **Shri S. M. Banerjee:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Director-General of the Federation of British Industries visited Delhi recently;

(b) if so, whether any discussion took place; and

(c) the decisions, if any, arrived at?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) to (c). Sir Norman Kipping, Director General of the Federation of British Industries, called on some officials in the Ministry of Commerce and Industry on the 2nd November, 1959 and generally discussed with them matters relating to Indo-U.K. trade. The discussions consisted mainly of an exchange of views about the prospects of British goods in India. No decisions were taken as a result of these discussions.

Refugee Markets in New Delhi and Delhi

1723. **Shri Rameshwar Tantia:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that Government are considering a request of refugee shopkeepers to grant ownership rights of the shops in refugee markets in New Delhi and Delhi allotted to them; and

(b) if so, what is the reaction of the Government to this request?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). Out of 32 shopping centres constructed for displaced persons outside rehabilitation colonies in Delhi, proprietary rights are transferable in all the markets except the following:

1. New Central Market.
2. Kamla Market.

3. Sarojini Market.
4. Lajpat Rai Market.
5. Raisina Road Shops.
6. Pleasure Garden Market.
7. Angoori Bagh Shops.
8. Purdah Bagh Shops.
9. Shops on Qutab Road, M. M. Road and Roshanara Road built on road berms.

Copy of a note explaining the position in regard to these markets, which was circulated to the Members of Parliament in December, 1957, is placed on the Table of the Lok Sabha. [See Appendix III, annexure No. 65.] The decision is final and the Government have no intention of re-opening it.

Trade with Belgium

1724. { **Shri Ram Garib:**
Shri Bhanja Deo:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Indian Trade with Belgium declined during the year 1958; and

(b) if so, the reasons therefor?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) Yes, Sir.

(b) The reduction in imports from Belgium was due mainly to India's import policy which is designed to conserve foreign exchange. Among the reasons for decline in exports were a fall in demand and competition from other supplying countries.

Greek Trade Delegation

1725. { **Shri Ram Garib:**
Shri Bhanja Deo:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether an official Greek Trade delegation visited India recently; and

(b) if so, what is the outcome of the discussions between the representatives of the two countries?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir.

(b) The delegation's discussions were of a general nature and consisted mainly of an exchange of views on possibilities of increasing Indo-Greek trade.

जोगेन्द्रनगर में ऊन की मशीन

१७२६. श्री पद्म देव : क्या जालिन्ध तन्हा उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को पता है कि जोगेन्द्रनगर (मंडी, हिमाचल प्रदेश) में एक ऊन की मशीन बहुत समय से बेकार पड़ी है;

(ख) क्या यह भी सच है कि वह मशीन अब बेची जा रही है; और

(ग) यदि हां, तो क्या वह खुले बाज़र बेची जा रही है?

जालिन्ध मंत्री (श्री कामलगा): (क) स (ग). जोगेन्द्रनगर (मंडी, हिमाचल प्रदेश), में ऊन कातने, ऊरी कपड़ा बुनने तथा समापन करने की कुछ मशीनें १९४७ से बेकार पड़ी थीं। अक्टूबर, १९५९ में सार्व-जनिक नोलाम के द्वारा ये मशीनें बेच दी गयीं।

Tea Gardens in Kangra District

1727. **Shri Hem Raj:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that instead of ammonium sulphate, calcium nitrate manure has been given to the tea gardens of the Kangra District in the Punjab State;

(b) whether it is also a fact that the Kangra soil is lacking in acidity and consequently nitric manure is not suitable for it; and

(c) if so, the steps Government propose to take for the supply of ammonium sulphate to the tea gardens of Kangra District?

The Minister of Commerce (Shri Kanungo): (a) The Central Government do not make direct allotment of nitrogenous fertilisers in favour of tea plantation in Punjab. They make bulk allotment of these fertilisers to the Punjab Government against their consolidated demand for all crops including tea. It is understood from the State Government that it is not correct to say that instead of Ammonium sulphate, Calcium ammonium nitrate is being given by them to the tea plantations in the Kangra District. Chemical fertilisers are being distributed by the State Government both on cash as well as on taccavi loan. The facility of taccavi in respect of Ammonium sulphate has however been withdrawn by the State Government at all the places where Calcium ammonium nitrate stocks have been supplied for distribution. It is understood that this step has been taken by the Punjab Government in order to popularise the use of Calcium ammonium nitrate which is a new fertiliser and is to be manufactured shortly at the factory at Nangal. The tea plantations are at liberty to purchase ammonium sulphate on cash payments.

(b) While soil samples examined in 1947 revealed that acidity was a little on the low side, it is however understood that the Punjab Government are at present conducting experiments to find out the usefulness of Calcium ammonium nitrate on tea crop.

(c) The State Government are understood to have supplied 108 tons of Ammonium sulphate for tea crop during the last season. Efforts are also being made by them to supply 500 tons of ammonium sulphate for the coming season as well.